

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Thursday 18<sup>th</sup> March, 2010/ 27 Phalgun 1931 (Saka)**

1.00 P.M

**1. Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

**2. Special Mention (Rule 280):** Following Members to raise matters under Rule 280.

- |                           |                                |
|---------------------------|--------------------------------|
| 1. Shri Bharat Singh      | 6. Shri Kulwant Rana           |
| 2. Dr. S.C.L. Gupta       | 7. Shri Jai Bhagwan Aggarwal   |
| 3. Ch. Surender Kumar     | 8. Shri Sunil Vaidya           |
| 4. Shri Mohan Singh Bisht | 9. Shri Ramesh Bidhuri         |
| 5. Shri Sat Prakash Rana  | 10. Prof. Vijay Kumar Malhotra |

**3. Papers to be laid on the Table:**

**Dr. A.K. Walia, Minister of Finance to lay the copies of the following notifications:**

- (i) No.F.3(24)/Fin(T&E)/2009-10/Jsfin/550 dated 10.12.2009 regarding amendment in the First Schedule of the Delhi Value Added Tax Act, 2004 (Delhi Act 3 of 2005).
- (ii) No. F.10(16)/Fin(T&E)/2009-10/Jsfin/62 dated 01.02.2010 regarding amendment in the Delhi Entertainments & Betting tax Rules, 1997.
- (iii) No. F.10(16)/Fin(T&E)/2009-10/Jsfin/63 dated 01.02.2010 regarding rates of Entertainments Tax on DTH.
- (iv) No. F.12(5)/Fin.(T&E)/2007-08/Jsfin/92 dated 12.02.2010 regarding exemption of luxury tax to Delegates from CWG Federation and member countries of CWG Association, Technical Experts of International Sports Federation and Broadcasting/Media Right Holders of Commonwealth Games 2010 Delhi.
- (v) No. F.3(25)/Fin(T&E)/2009-10/Jsfin/94 dated 15.02.2010 regarding amendment in the Delhi Value Added Tax Rules, 2005.
- (vi) No. F.12(3)/Fin(T&E)/Jsfin/147 dated 08.03.2010 regarding exemption of luxury tax to officials of Federation of International Hockey (FIH), Event Officials, Participating teams of 'Hero Honda Men's World Cup Hockey-2010'.

**4. Introduction of Bill**

**Dr. A.K. Walia, Minister of Finance to introduce, " The Indian Stamp (Delhi Amendment) Bill, 2010 (Bill No. 01 of 2010)"** with the leave of the House.

**5. Motion of Thanks on Lt. Governor's Address:**

Discussion on the following Motion of Thanks moved on 16<sup>th</sup> March, 2010 by Smt. Barkha Singh:

" That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 15<sup>th</sup> March, 2010."

**Delhi  
18<sup>th</sup> March, 2010**

**Siddharath Rao  
Secretary**